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The learned counsel for the respondents are directed to file reply within four weeks i.e. on or before 31.01.2018 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed within two weeks i.e. 15.02.2018 after serving copy on the other side.

List the matter on **22.02.2018**.

**(Justice N. K. Patil)**  
**Judicial Member**

*mk/ss*

**(I.J. Kapoor)**  
**Technical Member**